

Name of the Corporate Debtor: Avarsekar Realty Private Limited; Date of Commencement of CIRP: 09-11-2023; List of Creditors as on: 24-01-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	2	7164250920	1	6798678621	82.54		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	29	3548483102	24	1409312697	17.11		0	260585176	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	5	4770627	5	2599685	0.03		0	2170942	Annexure 6
7	Operational creditors (Government Dues)	2	13659701	1	12944431	0.16		0	715270	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	13	16217933		13029179	0.16		0	3188754	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		51	10747382283	31	8236564613	100.00		2244157529	266660142	